Central Administrative Tribunal, Allahabad.

Original Application No. 658 of 1988

Smt. U.D.Srivastava

Applicant

Vs.

Union of India and others

Respondents.

Hon.D.K.Agrawal,JM Hon.K.Obayya,AM

Km.Sadhna Srivastava, learned counsel for the Applicant states that she is not interested to press this petition. An endorsement to this effect has also been made on the back of the petition.

 The petition is dismissed as not pressed without any order as to costs.

MEMBER (J&)

Dated: 2nd April 1990

kkb